

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14489/2021

(Arising out of impugned judgment and order dated 27-08-2021 in SAD No. 246/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ANJALI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(IA No. 12610/2022 - APPLICATION FOR PERMISSION
IA No. 143359/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 11192/2022 - EXEMPTION FROM FILING O.T.
IA No. 143360/2021 - EXEMPTION FROM FILING O.T.
IA No. 117356/2021 - EXEMPTION FROM FILING O.T.
IA No. 30239/2023 - EXEMPTION FROM FILING O.T.
IA No. 119174/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 117358/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 76691/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 30236/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 117355/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 14675/2021 (XI)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 117913/2021
FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 117914/2021
FOR EXEMPTION FROM FILING O.T. ON IA 117915/2021
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 117916/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 119169/2021
FOR EXEMPTION FROM FILING O.T. ON IA 11267/2022
FOR APPLICATION FOR PERMISSION ON IA 12598/2022
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 30846/2023
FOR EXEMPTION FROM FILING O.T. ON IA 30850/2023
IA No. 12598/2022 - APPLICATION FOR PERMISSION
IA No. 117914/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 11267/2022 - EXEMPTION FROM FILING O.T.
IA No. 117915/2021 - EXEMPTION FROM FILING O.T.
IA No. 30850/2023 - EXEMPTION FROM FILING O.T.)

IA No. 30846/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 119169/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 117913/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 117916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 15581/2021 (XI)
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 118769/2021
FOR EXEMPTION FROM FILING O.T. ON IA 118770/2021
FOR impleading party ON IA 130067/2021
FOR INTERVENTION/IMPLEADMENT ON IA 130067/2021
FOR impleading party ON IA 8146/2022
FOR INTERVENTION/IMPLEADMENT ON IA 8146/2022
FOR EXEMPTION FROM FILING O.T. ON IA 11226/2022
IA No. 118769/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 11226/2022 - EXEMPTION FROM FILING O.T.
IA No. 118770/2021 - EXEMPTION FROM FILING O.T.
IA No. 8146/2022 - INTERVENTION/IMPLEADMENT
IA No. 130067/2021 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 16558/2021 (XI)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 125530/2021
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 125531/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 125553/2021
FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 7002/2022
FOR EXEMPTION FROM FILING O.T. ON IA 11375/2022
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 29941/2023
FOR EXEMPTION FROM FILING O.T. ON IA 31117/2023
IA No. 7002/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 125531/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 31117/2023 - EXEMPTION FROM FILING O.T.
IA No. 11375/2022 - EXEMPTION FROM FILING O.T.
IA No. 29941/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 125553/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 125530/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16002-16003/2021 (XI)
(FOR EXEMPTION FROM FILING O.T. ON IA 129412/2021
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 129468/2021
FOR EXEMPTION FROM FILING O.T. ON IA 11350/2022

IA No. 11350/2022 - EXEMPTION FROM FILING O.T.
IA No. 129412/2021 - EXEMPTION FROM FILING O.T.
IA No. 129468/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 17019/2021 (XI)
(FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
137722/2021
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
137723/2021
FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 137724/2021
FOR EXEMPTION FROM FILING O.T. ON IA 137725/2021
IA No. 137723/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 137725/2021 - EXEMPTION FROM FILING O.T.
IA No. 137722/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 137724/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 32296/2021 (XI)
(FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 3479/2022
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
3482/2022
FOR EXEMPTION FROM FILING O.T. ON IA 3483/2022
FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
3485/2022
FOR APPLICATION FOR PERMISSION ON IA 27417/2023
IA No. 27417/2023 - APPLICATION FOR PERMISSION
IA No. 3482/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 3483/2022 - EXEMPTION FROM FILING O.T.
IA No. 3485/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 3479/2022 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 15-05-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Ms. Kaveeta Wadia, Sr. Adv.
Ms. Malvika Kapila, AOR
Ms. Nidhi Mohan Parashar, Adv.
Ms. Tanwangi Shukla, Adv.
Mr. Vikrant Kumar, Adv.

Mr. Shail Kumar Dwivedi, AOR
Ms. Vibha Dwivedi, Adv.
Mr. Sarvesh Singh, Adv.

Mr. Kausar Raza Faridi, AOR
Mr. Shahbaaz Jameel, Adv.
Mr. Deepak Chopra, Adv.

Mr. Shekhar Chandra, Adv.
Mr. Sumit, Adv.

Ms. Kaveeta Wadia, Sr. Adv.
Ms. Astha Sharma, AOR
Ms. Anju Thomas, Adv.
Ms. Mantika Haryani, Adv.
Ms. Muskan Surana, Adv.

For Respondent(s) Ms. Garima Prasad, Sr. A.A.G.
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 Ms. Rachana Chakrawarti, Adv.
 Mr. Daleep Dhyani, Adv.
 Mr. Suraj Singh, Adv.
 Mr. Manoj Kumar Sharma, Adv.
 Mr. Ajay Kumar Prajapati, Adv.
 Mr. Abhinav S. Aggarwal, Adv.
 Mr. Mayank Pandey, Adv.
 Mr. Gaurav Singh, Adv.
 Ms. Ayushi Singh, Adv.
 Mr. Virender Vashisht, Adv.
 Ms. Shweta Aggarwal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

It is submitted that the matters were listed for the Vacation Bench but the same have been deleted.

The Registry to list these matters after summer break.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR